

Case Type

Reg.No/Year

SubStage

**SUMMONS**

1	C.C.	2265/2014
2	C.C.	24740/2014
3	C.C.	20425/2015
4	C.C.	16197/2016
5	C.C.	19901/2016
6	C.C.	25124/2017
7	C.C.	27001/2017
8	C.C.	6825/2018
9	C.C.	5945/2020
10	C.C.	7194/2020
11	C.C.	7518/2020
12	C.C.	12236/2020
13	C.C.	13175/2021
14	C.C.	13176/2021
15	C.C.	13283/2021
16	C.C.	13467/2021
17	C.C.	13923/2021
18	C.C.	14822/2021
19	C.C.	29075/2021
20	C.C.	33591/2021
21	C.C.	33593/2021

**NOTICE**

22	P.C.R.	10199/2015
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**HEARING**

23	P.C.R.	9029/2019
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**ADR.**

24	C.C.	20033/2017
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**LIST OF WITNESS AND DOCUMENTS**

25	Crl.Misc.	4259/2019
26	Crl.Misc.	4489/2019
27	Crl.Misc.	336/2020

**EVIDENCE**

28	C.C.	13250/2012
29	C.C.	19080/2012
30	C.C.	8020/2013
31	C.C.	2071/2014

Chief Metropolitan Magistrate Court  
In the Court of RAGHAVENDRA VAJANATH  
6 ADDL. CHIEF METROPOLITAN MAGISTRATE

Criminal Cause List Dated 13-12-2021

KARNATAKA SESSIONS - 11-001A/21

Case Type	Reg.No/Year	SubStage
32	C.C.	2428/2014
33	C.C.	2617/2014
34	C.C.	25409/2014
35	C.C.	7024/2016
36	C.C.	7027/2016
37	C.C.	7034/2016
38	C.C.	7040/2016
39	C.C.	20261/2016
40	C.C.	24249/2016
41	C.C.	2995/2017
42	C.C.	13162/2017
43	C.C.	18172/2017
44	C.C.	18903/2017
45	C.C.	21728/2017
46	C.C.	28840/2017
47	C.C.	8064/2018
48	C.C.	28730/2018
49	C.C.	29913/2018
50	C.C.	29952/2018
51	C.C.	164/2019
52	C.C.	5567/2019
<b>FRAMING OF CHARGE OR PLEA</b>		
53	C.C.	2991/2017
<b>CUSTODY MATTERS</b>		
54	C.C.	6843/2016
55	C.C.	7020/2016
56	C.C.	7037/2016
57	C.C.	33181/2021
<b>ADR.</b>		
58	C.C.	1888/2014
59	C.C.	6729/2015
<b>CALL ON</b>		
60	C.C.	16338/2015
61	P.C.R.	12898/2020
62	C.C.	4449/2021
63	C.C.	10749/2021
64	C.C.	12741/2021

**Chief Metropolitan Magistrate Court**  
**In the Court of RAGHAVENDRA VAIJANATH**  
**6 ADDL. CHIEF METROPOLITAN MAGISTRATE**  
**Criminal Cause List Dated 13-12-2021**  
*After noon - 3:00PM*

Case Type	Reg.No/Year	SubStage
65	P.C.R.	15456/2021
<b>HBC</b>		
66	C.C.	14115/2019
67	C.C.	1204/2021
<b>NBW</b>		
68	C.C.	29901/2010
69	C.C.	26/2016
70	C.C.	1113/2016
71	C.C.	2199/2016
72	C.C.	21088/2016
73	C.C.	24719/2016
74	C.C.	9228/2017
75	C.C.	9293/2017
76	C.C.	9732/2017
77	C.C.	9772/2017
78	C.C.	15938/2017
79	C.C.	21399/2017
80	C.C.	28788/2017
81	C.C.	29959/2017
82	C.C.	2193/2018
83	C.C.	4727/2018
84	C.C.	4794/2018
85	C.C.	20105/2018
86	C.C.	24737/2018
87	C.C.	26460/2018
<b>OBJECTION</b>		
88	C.C.	24574/2014
89	C.C.	28724/2018
<b>PROCLAMATION</b>		
90	C.C.	16764/2007
91	C.C.	10904/2011
92	C.C.	3330/2017
93	C.C.	6092/2018
94	C.C.	18960/2018
<b>SUMMONS AND NBW</b>		
95	C.C.	8196/2020
<b>SWORN STATEMENT</b>		

Chief Metropolitan Magistrate Court  
In the Court of RAGHAVENDRA VAIJANATH  
6 ADDL. CHIEF METROPOLITAN MAGISTRATE  
Criminal Cause List Dated 13-12-2021

Case Type	Reg.No/Year	SubStage
96 P.C.R.	14505/2019	
<b>299 CRPC Evidence</b>		
97 C.C.	6258/2003	
98 C.C.	11347/2005	
99 C.C.	13173/2004	
100 C.C.	20424/2015	
101 C.C.	4182/2016	
102 C.C.	21400/2017	

*R*  
*10/12/21*

VI Addl. Chief Metropolitan  
Magistrate, Bangalore

In the Court of RAGHAVENDRA VAIJANATH  
6 ADDL. CHIEF METROPOLITAN MAGISTRATE

Criminal Cause List Dated 14-12-2021

MORNING SESSION - 11-00AM

Case Type	Reg.No/Year	SubStage
<b>SUMMONS</b>		
1	C.C.	26620/2018
2	C.C.	1050/2020
3	C.C.	13065/2020
4	C.C.	13069/2020
5	C.C.	14393/2020
6	C.C.	12214/2021
7	C.C.	13172/2021
8	C.C.	13922/2021
9	C.C.	14775/2021
10	C.C.	14820/2021
11	C.C.	15159/2021
12	C.C.	15336/2021
13	C.C.	15635/2021
14	C.C.	34849/2021
<b>HEARING</b>		
15	C.C.	6851/2016
16	P.C.R.	14473/2018
<b>EVIDENCE</b>		
17	C.C.	23550/2011
18	C.C.	11693/2013
19	C.C.	22597/2014
20	C.C.	33319/2014
21	C.C.	34432/2014
22	C.C.	25914/2015
23	C.C.	1498/2016
24	C.C.	4198/2016
25	C.C.	17068/2016
26	C.C.	14071/2017
27	C.C.	21374/2017
28	C.C.	15071/2018
29	C.C.	17936/2018
30	C.C.	21152/2018
31	C.C.	174/2019
32	C.C.	11939/2019
33	C.C.	14093/2019
34	C.C.	21701/2019



**Chief Metropolitan Magistrate Court**  
**In the Court of RAGHAVENDRA VAIJANATH**  
**6 ADDL. CHIEF METROPOLITAN MAGISTRATE**  
**Criminal Cause List Dated 14-12-2021**

Case Type	Reg.No/Year	SubStage
35 C.C.	3796/2020	
<b>LOK ADALATH</b>		
36 C.C.	14714/2011	
37 C.C.	13957/2021	
<b>CUSTODY MATTERS</b>		
38 C.C.	23162/2021	
<b>CALL ON</b>		
39 C.C.	20510/2020	
40 P.C.R.	5167/2021	
41 C.C.	13000/2021	
42 CrI.Misc.	2934/2021	
43 CrI.Misc.	5280/2021	
<b>HBC</b>		
44 C.C.	20842/2017	
45 C.C.	7580/2018	
46 C.C.	28086/2019	
<b>NBW</b>		
47 C.C.	2983/2016	
48 C.C.	19813/2017	
49 C.C.	27145/2017	
50 C.C.	28830/2017	
51 C.C.	1536/2018	
52 C.C.	4718/2018	
53 C.C.	4959/2018	
54 C.C.	5153/2018	
55 C.C.	7434/2018	
56 C.C.	8052/2018	
57 C.C.	18608/2018	
58 C.C.	18611/2018	
59 C.C.	18991/2018	
60 C.C.	19349/2018	
61 C.C.	20396/2018	
62 C.C.	26429/2018	
63 C.C.	6834/2019	
64 C.C.	7605/2019	
65 C.C.	18203/2019	

OFFICE NOON - 3.00 PM

Metropolitan Magistrate Court  
In the Court of RAGHAVENDRA VAIJANATH  
6 ADDL. CHIEF METROPOLITAN MAGISTRATE  
Criminal Cause List Dated 14-12-2021

Case Type	Reg.No/Year	SubStage
66 C.C. <b>PROCLAMATION</b>	5188/2020	
67 C.C.	7333/2011	
68 C.C.	27240/2011	
69 C.C.	35068/2011	
70 C.C.	9394/2012	
71 C.C.	17135/2012	
72 C.C.	23926/2012	
73 C.C.	11653/2013	
74 C.C.	13242/2013	
75 C.C. <b>SUMMONS AND NBW</b>	6730/2015	
76 C.C. <b>SWORN STATEMENT</b>	2935/2021	
77 P.C.R.	14548/2019	
78 P.C.R.	2058/2021	

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10/12/21

VI Addl. Chief Metropolitan  
Magistrate Bangalore

**Chief Metropolitan Magistrate Court**  
**In the Court of RAGHAVENDRA VAIJANATH**  
**6 ADDL. CHIEF METROPOLITAN MAGISTRATE**

**Criminal Cause List Dated 15-12-2021**

MORNING SESSION - 11-00AM

Case Type	Reg.No/Year	SubStage
<b>SUMMONS</b>		
1	C.C.	28827/2006
2	C.C.	1361/2014
3	C.C.	311/2019
4	C.C.	8659/2019
5	C.C.	9425/2019
6	C.C.	19674/2019
7	C.C.	27724/2019
8	C.C.	28123/2019
9	C.C.	29120/2019
10	C.C.	7195/2020
11	C.C.	7394/2020
12	C.C.	7946/2020
13	C.C.	9368/2020
14	C.C.	14881/2020
15	C.C.	14883/2020
16	C.C.	4291/2021
17	C.C.	12206/2021
18	C.C.	13013/2021
19	C.C.	13918/2021
20	C.C.	13962/2021
21	C.C.	14814/2021
22	C.C.	14817/2021
23	C.C.	15337/2021
<b>HEARING</b>		
24	P.C.R.	10808/2018
25	Cri.Misc.	5814/2019
<b>EVIDENCE</b>		
26	C.C.	14065/2002
27	C.C.	1873/2009
28	C.C.	27977/2014
29	C.C.	7703/2015
30	C.C.	15420/2015
31	C.C.	5741/2016
32	C.C.	6644/2016
33	C.C.	10482/2016
34	C.C.	28650/2016



**Chief Metropolitan Magistrate Court  
In the Court of RAGHAVENDRA VAIJANATH  
6 ADDL. CHIEF METROPOLITAN MAGISTRATE  
Criminal Cause List Dated 15-12-2021**

Case Type	Reg.No/Year	SubStage
35	C.C.	14091/2017
36	C.C.	24180/2017
37	C.C.	28765/2017
38	C.C.	5225/2018
39	C.C.	18026/2018
40	C.C.	23514/2018
41	C.C.	139/2019
42	C.C.	378/2019
43	C.C.	14387/2019
44	C.C.	16766/2019
<b>LOK ADALATH</b>		
45	C.C.	3650/2020
<b>FRAMING OF CHARGE OR PLEA</b>		
46	C.C.	14160/2017
<b>A.D.R.</b>		
47	C.C.	172/2017
<b>ACCUSED STATEMENT u/s 313 CrPC</b>		
48	C.C.	25634/2010
<b>AWAIT</b>		
49	C.C.	26001/2015
<b>CALL ON</b>		
50	CrI.Misc.	1743/2019
51	P.C.R.	5230/2021
52	C.C.	12747/2021
53	CrI.Misc.	5281/2021
<b>COMMITAL</b>		
54	C.C.	30502/2021
<b>HBC</b>		
55	C.C.	32259/2010
56	C.C.	13766/2015
57	C.C.	19460/2018
58	C.C.	22695/2018
59	C.C.	25441/2018
60	C.C.	1944/2019
61	C.C.	3639/2020
62	C.C.	5845/2020
<b>NBW</b>		

AFTER NOON 3-00 P.M.

**Chief Metropolitan Magistrate Court**  
**In the Court of RAGHAVENDRA VAIJANATH**  
**6 ADDL. CHIEF METROPOLITAN MAGISTRATE**  
**Criminal Cause List Dated 15-12-2021**

Case No.	Case Type	Reg.No/Year	SubStage
63	C.C.	22239/2015	
64	C.C.	25643/2016	
65	C.C.	9473/2018	
66	C.C.	19352/2018	
67	C.C.	21156/2018	
68	C.C.	27705/2018	
69	C.C.	28152/2018	
70	C.C.	32573/2018	
71	C.C.	18671/2019	
<b>PROCLAMATION</b>			
72	C.C.	13168/2009	
73	C.C.	16451/2013	
74	C.C.	16756/2013	
75	C.C.	16826/2013	
76	C.C.	17834/2013	
77	C.C.	18165/2013	
78	C.C.	18174/2013	
79	C.C.	18293/2013	
<b>299 CRPC Evidence</b>			
80	C.C.	18068/2013	
81	C.C.	22892/2014	

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*20/12/21*

**VI Addl. Chief Metropolitan  
Magistrate, Bangalore**

Chief Metropolitan Magistrate Court  
In the Court of RAGHAVENDRA VAIJANATH  
6 ADDL. CHIEF METROPOLITAN MAGISTRATE

Criminal Cause List Dated 16-12-2021

MORNING SESSION - 11-00AM

Case Type	Reg.No/Year	SubStage
<b>SUMMONS</b>		
1	C.C.	389/2016
2	C.C.	28732/2016
3	C.C.	20556/2017
4	C.C.	19865/2019
5	C.C.	28228/2019
6	C.C.	29123/2019
7	C.C.	3640/2020
8	C.C.	3646/2020
9	C.C.	3649/2020
10	C.C.	5855/2020
11	C.C.	12909/2020
12	C.C.	14453/2020
13	C.C.	14586/2020
14	C.C.	15220/2020
15	C.C.	2132/2021
16	C.C.	3571/2021
17	C.C.	3662/2021
18	C.C.	3663/2021
19	C.C.	12198/2021
20	C.C.	13018/2021
21	C.C.	14802/2021
22	C.C.	15763/2021
23	C.C.	30329/2021
<b>NOTICE</b>		
24	C.C.	14736/2018
<b>HEARING</b>		
25	P.C.R.	2767/2019
26	P.C.R.	14701/2019
<b>EVIDENCE</b>		
27	C.C.	15021/2001
28	C.C.	17809/2008
29	C.C.	25855/2009
30	C.C.	2699/2014
31	C.C.	26921/2014
32	C.C.	2181/2015
33	C.C.	14521/2015

**Chief Metropolitan Magistrate Court**  
**In the Court of RAGHAVENDRA VAIJANATH**  
**6 ADDL. CHIEF METROPOLITAN MAGISTRATE**  
**Criminal Cause List Dated 16-12-2021**

Case Type	Reg.No/Year	SubStage
34	C.C.	15438/2015
35	C.C.	26521/2015
36	C.C.	30371/2015
37	C.C.	6736/2016
38	C.C.	20763/2016
39	C.C.	19590/2017
40	C.C.	2176/2018
41	C.C.	5165/2018
42	C.C.	25449/2018
43	C.C.	25501/2018
44	C.C.	3012/2019
45	C.C.	15277/2021
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<b>LOK ADALATH</b>		
46	C.C.	19534/2013
<b>CUSTODY MATTERS</b>		
47	C.C.	6840/2016
48	C.C.	7043/2016
49	C.C.	7046/2016
50	C.C.	7048/2016
<b>CALL ON</b>		
51	P.C.R.	7742/2020
52	C.C.	14583/2020
53	P.C.R.	5769/2021
<b>COMMITAL</b>		
54	C.C.	17906/2017
<b>HBC</b>		
55	C.C.	19473/2018
56	C.C.	3301/2019
57	C.C.	15183/2019
58	C.C.	16198/2019
59	C.C.	21869/2019
60	C.C.	23803/2019
61	C.C.	30331/2019
<b>NBW</b>		
62	C.C.	22647/2015
63	C.C.	11651/2016
64	C.C.	10104/2017

*AFTER NOON SESSION. 3.00PM*

**Chief Metropolitan Magistrate Court**  
**In the Court of RAGHAVENDRA VAIJANATH**  
**6 ADDL. CHIEF METROPOLITAN MAGISTRATE**  
**Criminal Cause List Dated 16-12-2021**

Case Type	Reg.No/Year	SubStage
65	C.C.	25278/2017
66	C.C.	5989/2018
67	C.C.	23591/2018
68	C.C.	25248/2018
69	C.C.	21576/2019
70	C.C.	22042/2019
71	C.C.	26058/2019
<b>PROCLAMATION</b>		
72	C.C.	1151/2010
73	C.C.	18415/2013
74	C.C.	19217/2013
75	C.C.	22898/2014
<b>SWORN STATEMENT</b>		
76	P.C.R.	1125/2018
77	P.C.R.	4523/2019
<b>299 CRPC Evidence</b>		
78	C.C.	25397/2009
79	C.C.	2150/2013
80	C.C.	17866/2014

  
**VI Addl. Chief Metropolitan  
Magistrate, Bangalore**



Chief Metropolitan Magistrate Court  
In the Court of RAGHAVENDRA VAIJANATH  
6 ADDL. CHIEF METROPOLITAN MAGISTRATE

Criminal Cause List Dated 17-12-2021

MORNING SESSION - 11-00AM

Case Type	Reg.No/Year	SubStage
<b>SUMMONS</b>		
1	C.C.	17393/2014
2	C.C.	15536/2017
3	C.C.	20638/2018
4	C.C.	30467/2018
5	C.C.	21700/2019
6	C.C.	25208/2019
7	C.C.	27722/2019
8	C.C.	28240/2019
9	C.C.	29109/2019
10	C.C.	1856/2020
11	C.C.	2528/2020
12	C.C.	3372/2020
13	C.C.	7956/2020
14	C.C.	7970/2020
15	C.C.	8209/2020
16	C.C.	2139/2021
17	C.C.	3653/2021
18	C.C.	4173/2021
19	C.C.	10668/2021
20	C.C.	11793/2021
21	C.C.	12998/2021
22	C.C.	33696/2021
<b>NOTICE</b>		
23	C.C.	9847/2015
24	P.C.R.	8169/2019
<b>HEARING</b>		
25	C.C.	9861/2015
26	P.C.R.	1651/2016
27	C.C.	1062/2017
28	C.C.	15575/2018
<b>EVIDENCE</b>		
29	C.C.	21194/2008
30	C.C.	4542/2013
31	C.C.	9841/2015
32	C.C.	9980/2015
33	C.C.	1578/2016

Chief Metropolitan Magistrate  
 In the Court of RAGHAVENDRA VAIJANATH  
 6 ADDL. CHIEF METROPOLITAN MAGISTRATE  
 Criminal Cause List Dated 17-12-2021

Case Type	Reg.No/Year	SubStage
34	C.C.	10099/2016
35	C.C.	17418/2016
36	C.C.	17495/2016
37	C.C.	21041/2016
38	C.C.	22914/2017
39	C.C.	23682/2017
40	C.C.	25271/2017
41	C.C.	26462/2017
42	C.C.	28734/2017
43	C.C.	135/2019
44	C.C.	5000/2019
45	C.C.	17542/2019
<b>LOK ADALATH</b>		
46	C.C.	20009/2017
<b>FRAMING OF CHARGE OR PLEA</b>		
47	C.C.	5184/2018
<b>CUSTODY MATTERS</b>		
48	C.C.	29021/2018
<b>A.D.R.</b>		
49	C.C.	10882/2013
50	C.C.	2626/2014
51	C.C.	2646/2014
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<b>AWAIT</b>		
52	C.C.	23186/2007
53	C.C.	2277/2014
<b>CALL ON</b>		
54	C.C.	30423/2014
<b>HBC</b>		
55	C.C.	4796/2018
56	C.C.	5313/2018
<b>NBW</b>		
57	C.C.	36168/2010
58	C.C.	4540/2013
59	C.C.	20739/2013
60	C.C.	19656/2014
61	C.C.	10766/2015
62	C.C.	15269/2015

OFFICE NOON- 3-00P.M

Chief Metropolitan Magistrate Court  
In the Court of RAGHAVENDRA VAIJANATH  
6 ADDL. CHIEF METROPOLITAN MAGISTRATE  
Criminal Cause List Dated 17-12-2021

Case Type	Reg.No/Year	SubStage
63	C.C.	13549/2017
64	C.C.	13781/2017
65	C.C.	25041/2017
66	C.C.	4713/2018
67	C.C.	4714/2018
68	C.C.	7543/2018
69	C.C.	10487/2018
70	C.C.	21813/2019
71	C.C.	26933/2019
72	C.C.	4855/2021
73	C.C.	7512/2021
<b>OBJECTION</b>		
74	C.C.	21114/2019
<b>PROCLAMATION</b>		
75	C.C.	23985/2014
76	C.C.	24474/2014
77	C.C.	9418/2015
78	C.C.	10310/2016
79	C.C.	6660/2017
<b>SWORN STATEMENT</b>		
80	P.C.R.	9711/2019
<b>299 CRPC Evidence</b>		
81	C.C.	17972/2003
82	C.C.	12413/2008
83	C.C.	18828/2009

R  
20/12/2021  
VI Addl. Chief Metropolitan  
Magistrate, Bangalore

Chief Metropolitan Magistrate Court  
In the Court of RAGHAVENDRA VAIJANATH  
6 ADDL. CHIEF METROPOLITAN MAGISTRATE  
Criminal Cause List Dated 18-12-2021

MORNING SESSION - 11-00AM

Case Type	Reg.No/Year	SubStage
<b>SUMMONS</b>		
1	C.C.	6740/2015
2	C.C.	22799/2018
3	C.C.	25380/2018
4	C.C.	9059/2019
5	C.C.	18621/2019
6	C.C.	29124/2019
7	C.C.	3510/2020
8	C.C.	3645/2020
9	C.C.	3647/2020
10	C.C.	3652/2020
11	C.C.	7386/2020
12	C.C.	1/2021
13	C.C.	4292/2021
14	C.C.	11646/2021
15	C.C.	13431/2021
16	C.C.	13904/2021
17	C.C.	13905/2021
18	C.C.	13906/2021
19	C.C.	33913/2021
20	C.C.	33917/2021
21	C.C.	33927/2021
22	C.C.	33934/2021
23	C.C.	33966/2021
<b>HEARING</b>		
24	C.C.	3160/2014
25	C.C.	17131/2019
26	P.C.R.	13429/2019
27	P.C.R.	13984/2019
<b>EVIDENCE</b>		
28	C.C.	16147/2012
29	C.C.	14354/2013
30	C.C.	15550/2013
31	C.C.	17428/2013
32	C.C.	16643/2014
33	C.C.	25796/2014
34	C.C.	21580/2016

Chief Metropolitan Magistrate  
In the Court of RAGHAVENDRA VAIJANATH  
6 ADDL. CHIEF METROPOLITAN MAGISTRATE  
Criminal Cause List Dated 18-12-2021

Case Type	Reg.No/Year	SubStage
35	C.C.	21402/2017
36	C.C.	14860/2018
37	C.C.	17320/2018
38	C.C.	7823/2019
39	C.C.	9058/2019
40	C.C.	17549/2019
<b>LOK ADALATH</b>		
41	C.C.	12812/2013
42	C.C.	11620/2021
43	C.C.	11621/2021
44	C.C.	11624/2021
45	C.C.	11627/2021
46	C.C.	11638/2021
47	C.C.	11641/2021
48	C.C.	11645/2021
49	C.C.	11647/2021
50	C.C.	11649/2021
51	C.C.	11653/2021
52	C.C.	11655/2021
53	C.C.	11895/2021
54	C.C.	11896/2021
55	C.C.	11898/2021
56	C.C.	12099/2021
57	C.C.	12640/2021
58	C.C.	12652/2021
59	C.C.	12654/2021
60	C.C.	12718/2021
61	C.C.	12727/2021
62	C.C.	12737/2021
63	C.C.	12769/2021
64	C.C.	12925/2021
65	C.C.	12952/2021
66	C.C.	33175/2021
67	C.C.	33178/2021
68	C.C.	33183/2021
<b>A.D.R.</b>		
69	C.C.	19082/2012



Metropolitan Magistrate Court  
 In the Court of RAGHAVENDRA VAIJANATH  
 6 ADDL. CHIEF METROPOLITAN MAGISTRATE  
 Criminal Cause List Dated 18-12-2021  
 AFTER NOON SESSION - 3.00PM

Case Type	Reg.No/Year	SubStage
70 <b>AWAIT</b>	C.C. 34004/2014	
71 <b>CALL ON</b>	C.C. 16304/2010	
72	C.C.	
73	P.C.R.	14116/2019
74	P.C.R.	3594/2021
75	P.C.R.	3597/2021
<b>HBC</b>		14455/2021
76	C.C.	9074/2014
77	C.C.	28368/2017
78	C.C.	4278/2021
<b>NBW</b>		
79	C.C.	8382/2015
80	C.C.	28084/2015
81	C.C.	4362/2016
82	C.C.	2859/2017
83	C.C.	2263/2018
84	C.C.	4732/2018
85	C.C.	4801/2018
86	C.C.	21076/2018
87	C.C.	28463/2018
88	C.C.	29138/2018
89	C.C.	32568/2018
90	C.C.	3041/2019
91	C.C.	14449/2019
92	C.C.	27727/2019
<b>OBJECTION</b>		
93	C.C.	4209/2016
<b>PROCLAMATION</b>		
94	C.C.	1155/2010
95	C.C.	27244/2011
96	C.C.	24725/2016
97	C.C.	22379/2017
98	C.C.	591/2018
99	C.C.	2294/2018
<b>SWORN STATEMENT</b>		

Chief Metropolitan Magistrate Court  
In the Court of RAGHAVENDRA VAIJANATH  
6 ADDL. CHIEF METROPOLITAN MAGISTRATE  
Criminal Cause List Dated 18-12-2021

Case Type	Reg.No/Year	SubStage
100 P.C.R. 299 CRPC Evidence	7657/2019	
101 C.C.	9082/2003	
102 C.C.	16837/2016	

*R*  
*20/12/2021*  
M Addl. Chief Metropolitan  
Magistrate, Bangalore